

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 2439

TO BE ANSWERED ON TUESDAY, AUGUST 10, 2021

Kodakara Black Money Case

2439. DR. V. SIVADASAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate (ED) is carrying out any enquiry into the incidents related to the black money case in Kodakara, Kerala;
- (b) if so, the details of matters under investigation; and
- (c) the status of the investigation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) Yes, Sir.
- (b) In this matter, an FIR has been registered by Kerala Police, in which it has been alleged that some persons have attacked the police complainant on 03.04.2021 while travelling in a Ertiga Car and have committed theft of an amount of Rs. 25 lakhs from his possession along with the vehicle. The crime occurred under the jurisdiction of Kodakara Police Station. Further, in this matter, a Writ Petition has also been filed before the Hon'ble High Court of Kerala with a prayer that necessary orders may be issued by the Court for investigation of the matter by the ED. This WP is pending before the Hon'ble High Court.
- (c) The investigation by ED is at preliminary stage and disclosure of further information in the matter may not be in the larger public interest as it may adversely impact the investigation.
